

Centralised and decentralised cadres by the Head Office and the Branch Offices of the STC. Reservation orders in respect of recruitment and promotions for SC|ST candidates are being followed in the case of all cadres according to the Government directives issued in 1970.

(c) Recruitment to 64 managerial and 96 staff level posts has been made since the issue of Government directives.

Sales Tax and Central Sales Tax recovered in Delhi

620. SHRI DHARAM DASS SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) the number of Registered Dealers in Delhi as on 31-3-78, 31-3-79 and 31-3-80 under the Delhi Sales Tax Act and central Sales Tax Act separately;

(b) the turn over of these dealers during 1978-79 and 1979-80 separately under the Delhi Sales Tax Act and Central Sales Tax Act; and

(c) the amount of the Delhi Sales Tax and Central Sales Tax recovered separately from these dealers during each of these two years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) <i>Number of registered dealers under :-</i>			
As on	Delhi Sales Tax Act, 1975	Central Sales Tax Act, 1956	
31-3-78	58697	51930	
31-3-79	61305	55279	
31-3-80	66084	59305	

(b) No running record of the turn-over of the dealers is being maintained by Delhi Administration.

(c) *Amount of sales tax recovered under :-*

Year	Delhi Sales Tax Act, 1975	Central Sales Tax Act, 1956
	(Rs. in crores)	
1978-79	62.70	43.79
1979-80	72.80	51.89

Retail Prices of Consumer Goods

621. SHRI A. T. PATIL: Will the Minister of CIVIL SUPPLIES be pleased to lay a statement showing the average retail prices of consumer goods such as (1) rice, (2) wheat, (3) dal, (4) sweet oil, (5) kerosene, (6) gur, (7) sugar, (8) tea, (9) coffee; (10) soap, (11) tooth paste, (12) cloth and (13) vegetables as on 31st October, 1980 as compared to their prices as on 31st December, 1979 and 30th June, 1980 at Bombay, Calcutta, Delhi and Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1376/80].

Manufacture of Weather Instruments

622. SHRI R. K. MHALGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether India Meteorological Workshops are able to fulfil the country's need of weather instruments;

(b) if so, whether they can, in addition to country's demand, supply the weather instruments to foreign countries too and to what effect;

(c) if so, whether Government will entrust the manufacture of the weather instruments to them; and

(d) if not, the reasons thereof?